No. A-12011/1/2022-Ad.I-MCA Government of India Ministry of Corporate Affairs

'A' Wing, 5th Floor, Shastri Bhawan Dr. R.P. Road, New Delhi-110001

Dated the 05th July 2022

VACANCY CIRCULAR

Subject:

Filling up the post of Assistant Library and Information Officer (General Central Service, Group 'B', Gazetted, Non-Ministerial) in Level 7 of CCS (RP) Rules 2016 in the Ministry of Corporate Affairs – Extension of last date for receiving the applications – reg.

The undersigned is directed to refer to this Ministry's Vacancy Circular of even number dated 11th March, 2022 and 2nd June, 2022 (copies attached) and to say that the last date of receiving applications for filling up of the post of Assistant Library and Information Officer through Composite Method is further extended upto 8th August, 2022.

Enclosed: As above

(Riazul Haque) Under Secretary to the Govt of India

> Email: r.haque@gov.in Tele: 011-23381349

- 1. All Ministries/Departments of Govt. of India (as per list attached).
- 2. Principal Secretaries of State Govt. /Union Territories, Cadre Controlling Authorities of Universities/ Autonomous Organizations, with request to give wide publicity to this Vacancy Circular.
- 3. The Director (CS. I), DoP&T- with a request to upload the vacancy circular on the official website of DoP&T.
- 4. National Career Service (NCS) Portal, Ministry of Labour & Employment, Shram Shakti Bhawan Rafi Marg, New Delhi-110001 for uploading the vacancy circular on their official website.
- 5. E-Gov. Cell, MCA with a request to upload the vacancy circular on the official website of the Ministry

No. A-12011/1/2022-Ad.I-MCA Government of India Ministry of Corporate Affairs

'A' Wing, 5th Floor, Shastri Bhawan Dr. R.P. Road, New Delhi-110001 Dated the 02nd June, 2022

VACANCY CIRCULAR

Subject:

Filling up the post of Assistant Library and Information Officer (General Central Service, Group 'B', Gazetted, Non-Ministerial) in Level 7 of CCS (RP) Rules 2016 in the Ministry of Corporate Affairs – Extension of last date for receiving the applications – Regd.

The undersigned is to refer to this Ministry's Vacancy Circular of even number dated 11th March 2022 (copy attached) and to say that the last date of receiving applications for filling up of post of Assistant Library and Information Officer through Composite Method is extended up-to 08th July, 2022.

Enclosed: As above

(Riazul Haque) Under Secretary to the Govt of India

Email: r.haque@gov.in Tele: 011-23381349

Copy to:

1. All Ministries/Departments of Govt. of India (as per list attached).

- 2. Principal Secretaries of State Govt. /Union Territories, Cadre Controlling Authorities of Universities/ Autonomous Organizations, with request to give wide publicity to this Vacancy Circular.
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(Riazul Haque)

Under Secretary to Government of India

No. A-12011/1/2022-Ad.I-MCA Government of India Ministry of Corporate Affairs

A-wing, 5th Floor, Shastri Bhawan, New Delhi, dated: | March, 2022.

VACANCY CIRCULAR

Sub: Filling up one post of Assistant Library and Information Officer (General Central Service, Group 'B', Gazetted, Non-Ministerial) in Level 7 of CCS (RP) Rules 2016 in the Ministry of Corporate Affairs through Composite Method [Deputation (including Short Term Contract) basis plus promotion basis].

It is proposed to fill up one post of Assistant Library & Information Officer (General Central Service, Gr-B, Gazetted, Non-Ministerial) in the Level 7 of CCS (RP) Rules 2016 in the Ministry of Corporate Affairs on Composite method [deputation (including Short Term Contract) plus promotion basis].

2. Eligibility conditions: Composite Method: - Deputation (including Short Term Contract) plus Promotion

Officers of the Central Government or State Government or Union territories or Public Sector Undertakings or Universities or Recognised Research Institutions or Autonomous Bodies or Statutory Organisations, -

- (a) (i) holding analogous posts on regular basis in the parent cadre or Department; or
- (ii) with five years' service in the grade rendered after appointment thereto on a regular basis in post in level 6 of the pay matrix (Rs.35400-Rs. 112400) or equivalent in the parent cadre or Department; and
- (b) possessing the educational qualifications and experience as below: -

Essential:

- (i) Bachelor's Degree in Library Science or Library and Information Science from a recognised University or Institute; and
- (ii) Two years professional experience in a Library under the Central or State Government or Autonomous or Statutory Organisation or Public Sector Undertakings or University or Recognised Research or Educational Institution.

Desirable:

(i) Master's Degree in Library Science or Library and Information Science from a recognised University or Institute; and

(ii) Diploma in Computer Application from a recognised University or Institute

Note-1: The Departmental Library Information Assistant in level-6 in the pay matrix with five years regular service in the grade and having the educational qualifications and experience prescribed for considering appointment on deputation basis shall be considered along with outsiders and if the Departmental candidate is selected for appointment to the post, it shall be treated as having been filled by promotion.

Note-2: The period of deputation (including short term contract) including the period of deputation (including short-term contract) in another ex-cadre post held immediately preceding this appointment in the same or some other organisation or Department of the Central Government shall ordinarily not exceed three years.

Note-3: The maximum age limit for appointment by deputation (including short-term contract) shall be not exceeding fifty six years as on the closing date of receipt of applications.

3. List of duties & responsibilities attached to the post of Assistant Library & information officer: -

- i. He/she shall be rendering such assistance to the LIO as may be desired and he/she will function as in charge of the library in absence of LIO.
- ii. He/she will place supply orders/renewal of journals/ purchasing of books/ scrutinize bills for books, periodicals and all other miscellaneous items purchased before sending for approval of Competent Authority.
- iii. Provide reference and information service to library users, bibliography, retrieving materials reference, and inter library request.
- iv. Classification of new Books.
- v. AMC of library equipments & software.
- vi. Helping LIO in conducting Library committee meetings and other dayto-day work of the library.
- vii. He/she will manage and plan administrative and budgetary functions of the library & Information services.
- viii. Documentation work of the library.
 - ix. Arrange to settle the Audit para/queries.
 - x. He/ she will select relevant material in the newspaper/ magazines for clipping.
- xi. Weeding out books/magazines/journals.
- xii. He/ she will look after the functioning of library software from time to time and liase with computer section and library personnel for smooth functioning of library.

- xiii. Any other work entrusted by the Competent Authority from time to time.
- **4. Regulation of pay and other terms of deputation:** The pay of the selected candidate will be regulated under the provisions contained in the DoPT O.M. No.6/8/2009-Estt.(Pay-II) dated 17.06.2010 as amended from time to time.

5. Age limit:

The maximum age-limit for appointment by deputation (ISTC) shall not be exceeding 56 years as on the closing date of receipt of applications.

6. Period of deputation:

Period of deputation (ISTC) shall ordinarily not exceed three years.

7. Consultation with UPSC:

Consultation with Union Public Service Commission is not necessary.

8. Reservation for SC/ST:

No provision for reservation exists for the posts to be filled up on deputation basis.

- 9. Application along with Biodata (in duplicate) in the prescribed proforma (Annexure-I) of the eligible candidates whose services can be spared immediately on selection, together with the certificate from the forwarding Authority (in proforma at Annexure-I) along with the following documents:
- (i) Integrity certificate
- (ii) Statement of major/ minor penalties imposed if any, on the official during the last 10 years; (if no penalty has been imposed a 'Nil' certificate should be enclosed).
- (iii) Vigilance clearance certificate.
- (iv) Attested photocopies of the ACRs for the last five years i.e. 2016-17 to 2020-21 (attested on each page by an officer not below the rank of an Under Secretary to the Govt. of India).
- (v) Cadre clearance.

may be forwarded in respect of each candidate separately to the undersigned in Room No. 526, A-Wing, 5th floor, Shastri Bhawan, Dr. Rajendra Prasad Marg, New Delhi – 110 001, within 60 days of publication of this advertisement in the Employment News. Applications not forwarded through proper channel or those received without the requisite certificates and necessary documents will not to be entertained.

10. The candidates who apply for the post will not be allowed to withdraw their candidature subsequently. Government strives to have a workforce who reflect gender balance and women candidates are encouraged to apply.

(Riazul Haque)
Under Secretary to the Government of India
Email: r.haque@gov.in
Tele: 011-23381349

Copy to:

1. All Ministries/Departments of Govt. of India (as per list attached).

2. Principal Secretaries of State Govt. / Union Territories, Cadre Controlling Authorities of Universities/ Autonomous Organizations, with request to give wide publicity to this Vacancy Circular.

3. The General Manager-cum-Chief Editor, Employment News, Ministry of Information and Broadcasting, 7th Floor, Soochna Bhavan, C.G.O. Complex, New Delhi; with a request to publish this circular (indicative) in the ensuing issue of Employment News.

4. The Director (CS. I), DoP&T- with a request to upload the vacancy circular on the official website of DoP&T.

5. National Career Service (NCS) Portal, Ministry of Labour & Employment, Shram Shakti Bhawan Rafi Marg, New Delhi-110001 - for uploading the vacancy circular on their official website.

6. E-Gov. Cell, MCA with a request to upload the vacancy circular on the official website of the Ministry

(Raizul Haque) Under Secretary to the Government of India Proforma for application for the post of Assistant Library and Information
Officer on Deputation (including short term contract) plus promotion in the
Ministry of Corporate Affairs

BIO-DATA PROFORMA

1	Name and Address (in Block letters) with	
	contact no.	,
2	Date of Birth (in Christian Era)	
3	i.) Date of Entry into Service	
	ii.) Date of retirement under Central/	
	State Government Rules	
4	Educational Qualifications (Enclose a	1
	separate sheet, duly authenticated by your	
	signature, if the space below is insufficient	
5	Whether Educational and other	
	Qualifications required for the post are	
	satisfied. (If any of the Qualifications has	% .
	been treated as equivalent to the one	
	prescribed in the rules, state the Authority	
	for the same)	
	Qualifications/ Experience required as	Qualifications/
	mentioned in the vacancy circular	Experience possessed
		by the officer
	<u>Essential</u>	Essential
(i)	(a) Holding analogous post on regular	
	basis or equivalent; or	
	(b) Do you possess five years' service in the	
	grade rendered after appointment thereto	
	on a regular basis in post in level-6 in pay	
	matrix (Rs.35400-112400) or equivalent in	s
(;;)	the parent cadre or Department.	
(ii)	Qualifications: Bachelor's Degree in	Qualifications:
	Library Science or Library and Information	
	Science from a recognised University or	
(;;;)	Institute; and	
(iii)	Experience: Two years professional	Experience:
	experience in a Library under the Central	
	or State Government or Autonomous or	

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	Statutory Organisation or Public Sector					or				
		Undertakings or University or Recognised					ed			
		Research or Educational Institution								
		Desirable					De	sirable		
		Qualifications:							11, 200 (0.00)	
		(a) Master's Degree in Library Science or				or				
		Library and Information Science from a				a				
		recognised University or Institute								
		(b) Diploma in Computer Application			n					
		from a recognised University or Institute				11				
	6	Please state clearly whether in the light of			,f					
		entri	es made by	vou ah	OVE V	ou most th				
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	authenticated by your signature, if the space below is insufficient.)									
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8,	Nature of Present Employment i.e. Ad-hoc or Temporary or Quasi-Permanent or Permanent					
9	In case the present employment is held on deputation/ contract basis, please state					
a.) The date			of thed.) Name and	pav		
appointmen			office/of the post he			
contract			to substantive			
	which			the		
	applic		longs parent			
S			organization			
9.1 Note: In	n case of officers already on Depu	tation,	, the application of s	such		
officers sho	ould be forwarded by the parent	cadre/	Department along	with		
Cadre Clear	ance, Vigilance Clearance, and Inte	grity C	Certificate			
9.2 Note: Int	formation Under Column 9(c) & (d)	above	must be given in all c	ases		
where a per	son is holding a post on deputation	outside	e the cadre/organiza	tion		
but still mai	ntaining a lien in his parent cadre/	organiz	zation			
10	If any post held on Deputation in t					
	by the applicant, date of return fr	rom th	ie			
	last deputation and other details.					
11	Additional details about	presen	nt			
	employment:	_				
	Please state whether working	unde	er			
. *	(indicate the name of your employer					
	against the relevant column)		¥			
	a) Central Government					
	b) State Government		9			
The state of the s	c) Autonomous Organization			-		
d) Government Undertaking						
	e) Universities					
	f) Others	12				
12	Please state whether you are world	king ir	n			
	the same Department and are in the feeder					
	grade or feeder to feeder grade.					
13	Are you in revised scale of Pay? If yes, give					
	the date from which the revision took place					
	and indicate the pre-revised scale					
1	Total emoluments per month now		1			
	Basic Pay Level of Pay Matrix	Total	1			
	Emoluments					
Basi	c Pay Level of Pay Matri	ix	Total Emoluments			

15	In case the applicant belongs to an organization which is not following the Central Government, Pay Scales, the latest Salary Slip issued by the Organization showing the following details may be enclosed.
	vith scale of Pay Dearness Pay/ Interim Total Emoluments
and rate of	relief/ other allowances etc., (with break-up details)
16	A) Additional Information, if any, relevant to the post you applied for in support of your suitability for the post. (This among other things may provide information with regard to (i) additional academic qualifications (ii) professional training and (iii) work experience over and above prescribed in the Vacancy Circular) (Note: Enclose a separate sheet, if the space is insufficient) B) Achievements:
	The candidates are requested to indicate information with regard to; (i) Research publications and reports and special projects (ii) Awards/ Scholarships/ Official Appreciation (iii) Affiliation with the professional bodies/ institutions/ Societies and; (iv) Patent registered in own name or achieved for the organisation (v) Any research/ innovation measure involving official recognition (vi) any other information. (Note: Enclose a separate sheet, if the space is insufficient)
	Whether belongs to SC/ST

I have carefully gone through the vacancy circular/ advertisement, and I am well aware that the information furnished in the Curriculum Vitae duly supported by the relevant documents in respect of Essential Qualification/Work Experience submitted by me will also be assessed by the selection Committee at the time of Selection for the post. The information/details provided by me are correct and true to the best of my knowledge and no material fact having a bearing on my selection has been suppressed/withheld.

Date	a.	
	Address	(Signature of the Candidate)

CERTIFICATE BY THE EMPLOYER/CADRE CONTROLLING AUTHORITY

The information /details provided in the above application by the applicant are true and correct as per the facts available on records. He/she possesses educational qualifications and experience mentioned in the vacancy circular. If selected, he/she will be relieved immediately.

2. Also certified that;
i) There is no vigilance or disciplinary case pending/contemplated against Shri/Smt
ii) His/her integrity is certified.
iii) His/her CR dossier in original is enclosed/photocopies of the ACR's for the Last 5 years duly attested by an officer of the rank of Under Secretary of the Govt. of India or above are enclosed.
iv) No major/minor penalty has been imposed on him/her during the last 10 years or a list of major/minor penalties imposed on him/her during the last 10 years is enclosed (As the case may be).
Countersigned
(Employer/Cadre Controlling Authority with Seal) Place: Dated: